

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:634
ANSWERED ON:03.03.2008
FAMILY ACCOMMODATION TO JAWANS
Yadav Shri Parasnath

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is contemplating to provide family accommodation to the jawans of Army;
- (b) if so, the details thereof;
- (c) the number of units in which jawans can be allowed to have family with them at present;and
- (d) the time by which the said facility is likely to be extended to all the units?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Married soldiers above 25 years of age are provided married accommodation according to the scales of Authorised Married Establishment (AME). Soldiers at peace/modified field stations are authorized to keep their families with them. Additional accommodation under Married Accommodation Project is also being constructed to increase availability.